

**Proposal to Set Up Hydel  
Power Projects**

2447. SHRI R.S. GAVAI : Will the Minister of POWER be pleased to state :

(a) whether Central Electricity Authority have submitted any proposal for the setting up of 21 Hydel Power Projects in the country;

(b) if so, the details thereof, state-wise;

(c) the criteria adopted for a selection of projects;

(d) whether State Government were consulted in this regard; and

(e) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) In September 1998, Central Electricity Authority (CEA) identified 21 (twenty-one) projects in the country which could be taken up for execution by National Hydro-electric Power Corporation (NHPC).

(b) The State-wise details of the projects identified by CEA are given in the Statement enclosed.

(c) The broad criteria for identification of the Projects are:

(i) the schemes should be of large capacity.

(ii) As far as possible, the projects located in the vicinity of projects being developed or already developed by NHPC could be considered for taking up by NHPC so that infrastructure available with NHPC in the vicinity area be utilised to optimise the cost of the project.

(iii) The projects involving inter state aspects.

The list of projects identified by CEA also included two hydro projects for execution by Tehri Hydro Development Corporation (THDC), two hydro projects for execution by National Thermal Power Corporation (NTPC), three hydro projects for execution by Nathpa Jhakri Power Corporation and eight hydro projects for execution by North Eastern Electric Power Corporation (NEEPCO).

(d) and (e) The projects identified by CEA to be taken up by NHPC and the other Central Public Sector Undertakings are subject to the approval of the State Governments.

**Statement**

Sl. No.	Name of the Scheme	State	Installed Capacity (MW)
1	2	3	4
1.	Sawalkot	J&K	600
2.	Kol Dam	H.P.	800
3.	Parbati St.II	H.P.	800
4.	Kishau	U.P.	600

1	2	3	4
5.	Kadwan	Bihar	450
6.	Teesta St.III	Sikkim	1200
7.	Teesta St.II	Sikkim	373
8.	Teesta St.IV	Sikkim	495
9.	Tipaimukh	Manipur	750
10.	Dihang-I	Arunachal Pradesh	10000
11.	Dihang-II	Arunachal Pradesh	3400
12.	Subansiri-I	Arunachal Pradesh	2400
13.	Subansiri-II	Arunachal Pradesh	4900
14.	Demwe	Arunachal Pradesh	520
15.	Lohit	Arunachal Pradesh	3000
16.	Kimi	Arunachal Pradesh	1100
17.	Debang Dam	Arunachal Pradesh	1000
18.	Bhopalapatnam	M.P.	1000
19.	Pimpalgaon	Maharashtra	600
20.	Mananthawadi	Kerala	240
21.	Hoganekkal	Tamil Nadu	850

**Approval to Technical/Engineering Institutes**

2448. SHRI D.S. AHIRE :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) names of Technical Engineering Institutes approved by All India Council for Technical Education (AICTE) during the last five years, State-wise;

(b) the terms and conditions imposed by them while approving them; and

(c) the funds allocated to each institute during each of the last five years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR MURLI MANOHAR JOSHI) : (a) The details of State-wise number of institutions in technical education as approved by the All India Council for Technical Education (AICTE) as on date under the provisions of AICTE Act, 1987 are given in the Statement enclosed.

(b) The AICTE approves establishment of new institutions after taking into account financial viability, manpower requirement of the region, technical competence of the applicant, etc. as prescribed in the relevant regulations made under the Act.

(c) There has been no institution-wise funds allocation by the AICTE. However, institutions can apply for financial support under various schemes launched by AICTE from time to time